

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:3834  
ANSWERED ON:19.03.2015  
MERGERS OF NATIONAL TRIBUNALS  
Boianapalli Shri Vinod Kumar

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the government proposes to merge/converge various national tribunals under different Ministries;
- (b) If so, the details and status thereof along with the reasons therefor;
- (c) Whether any directions have been issued to the Ministries/Departments in this regard; and
- (d) If so, the details thereof?

**Answer**

MINISTER OF LAW & JUSTICE(SHRI D V SADANANDA GOWDA)

(a) Yes Madam.

(b) to (d) it is submitted that a large number of tribunals are functioning under the administrative charge of various Ministries/Departments of India. Keeping in view the possibility that some of the tribunals can be converged/merged to avoid overlapping/identical functions being discharged by them, the Government is exploring the possibility of merging these tribunals. Accordingly, the Ministries/Departments which are administratively concerned with these tribunals have been requested to furnish information on the functioning of these tribunals and possibility to merge the functions of the tribunals with some other tribunals.